

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1891(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES:

Enkay Technologies (India) Pvt. Ltd.

v/s.

Akshay Infrastructure Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On the withdrawal memo filed by the Petitioner's Counsel, this Company
Petition is hereby **dismissed** as withdrawn.

301-

RAVIKUMAR DURAISAMY
Member (Technical)

301-

B.S.V. PRAKASH KUMAR
Member (Judicial)